

HIGH COURT OF CHHATTISGARH : BILASPUR

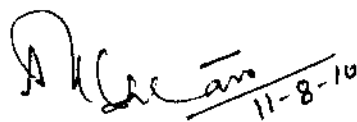
ORDER

No. 296 /Confdl./2010
II-2-72/2001 (Pt. II)

Bilaspur, dated the 11th August 2010

The original seniority of Shri Ganpat Rao, member of Higher Judicial Service and presently Special Judge under SC/ST (P.A.) Act, Raipur is, hereby, restored by placing his name below the name of Shri Nico Dious Ekka, member of Higher Judicial Service and presently I Additional District & Sessions Judge, Bilaspur and above the name of Shri Arun Kumar Pradhan, member of Higher Judicial Service and presently Special Judge under SC/ST (P.A.) Act, Durg in the gradation list of Judicial Officers in Higher Judicial Service of the State of Chhattisgarh.

BY ORDER OF THE HIGH COURT


(A.K. SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 297 /Confdl./2010
II-2-72/2001 (Pt. II)

Bilaspur, dated the 11th August, 2010

Copy forwarded to :

01. Private Secretary to Hon. the Chief Justice for information of his Lordship.
02. Private Secretary to Hon'ble Shri Justice I.M. Qudusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
03. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
04. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
05. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
06. Private Secretary to Hon'ble Shri Justice T.P. Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
07. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
08. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
09. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, D.K.S. Bhavan, Shastri Chowk. Raipur for information.
14. Shri Ganpat Rao, Special Judge under SC/ST (P.A.) Act, Raipur for information.
15. Shri Nico Dious Ekka, 1 Additional District & Sessions Judge, Bilaspur for information.
16. Shri Arun Kumar Pradhan, Special Judge under SC/ST (P.A.) Act, Durg for information.
17. The District & Sessions Judge, Bastar at Jagdalpur/Bilaspur/ Dakshin Bastar at Dantewara/ Durg/Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Dhamtari/ Mahasamund/ Uttar Bastar (Kanker) / Janjgir-Champa/ Koriya (Baikunthpur), for information.
18. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
19. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
20. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
21. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
22. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court.
23. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
24. Controller, Government Regional Press, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(A.K. SHRIVASTAVA)
REGISTRAR GENERAL